

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
HYDERABAD

SUB: VACATIONS – Summer Vacation Permission 2014 – Permission for 14 days to the District and Sessions Judges during the Summer Vacation 2014 – **GRANTED.**

ORDER ROC.NO.2969/2014-B.SPL., Dt.29.04.2014.

The High Court is pleased to accord permission for fourteen (14) days during Summer Vacation, 2014 to the District and Sessions Judges mentioned in column No.2 during the periods mentioned in column No.3 by placing the officers mentioned in column No.4 as incharge.

SL NO	NAME AND DESIGNATION OF THE OFFICER Sarvasri	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	2	3		4
ADILABAD DISTRICT				
1.	G. Gopala Krishna Murthy Prl. District and Sessions Judge, Adilabad	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Adilabad.
2.	N. Raj Kumar, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Adilabad.		From 17.05.2014 To 30.05.2014	Prl. District and Sessions Judge, Adilabad
ANANTAPUR DISTRICT				
3.	M. Venkateswar Rao Prl. District and Sessions Judge, Anantapur.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Anantapur
4.	P. Subramanya Kumar, I Addl. District and Sessions Judge, Anantapur.	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District Judge, Anantapur
5.	C. Sumalatha Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Anantapur.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Anantapur
6.	Y. Vijaya Kumar, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Anantapur.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Anantapur
7.	Smt. B. Sunitha III Addl. District and Sessions Judge (FTC), Anantapur.	From 02.05.2014 To 15.05.2014		VI Addl. District and Sessions Judge (FTC), Anantapur at Gooty.
8.	K. Venkata Ramana Reddy, VI Addl. District and Sessions Judge (FTC), Anantapur at Gooty.		From 17.05.2014 To 30.05.2014	III Addl. District and Sessions Judge (FTC), Anantapur.

CHITTOOR DISTRICT				
9.	L. Ravi Babu, Prl. District and Sessions Judge, Chittoor	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Chittoor.
10.	K.V. Vijaya Kumar, I Addl. District and Sessions Judge, Chittoor		From 17.05.2014 To 30.05.2014	Prl. District and Sessions Judge, Chittoor
11.	Dr.S.S.S. Jaya Raju, II Addl. District and Sessions Judge, Madanapalle		From 17.05.2014 To 30.05.2014	VIII Addl. District and Sessions Judge, Chittoor
12.	B. Ravindra Babu III Addl. District and Sessions Judge, Tirupati		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Tirupati
13.	M. Rajamouli Sarma, Special Judge for trial of cases under SCs & STs (POA) Act, 1989- cum-IV Addl. District and Sessions Judge, Tirupati	From 02.05.2014 To 15.05.2014		III Addl. District and Sessions Judge, Tirupati.
14.	H. Chandra Sekhar, Judge, Family Court- cum-V Addl. District and Sessions Judge, Tirupati		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Tirupati.
15.	M. Srikantha Chary, VIII Addl. District and Sessions Judge, Chittoor	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Chittoor.
EAST GODAVARI DISTRICT				
16.	Ms. B.S. Bhanumathi, Prl. District and Sessions Judge, East Godavari at Rajahmundry.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Rajahmundry, East Godavari District
17.	Smt. K. Syamala Devi, I Addl. District and Sessions Judge, East Godavari at Rajahmundry.		From 17.05.2014 To 30.05.2014	Judge, Family Court- cum-IX Addl. District and Sessions Judge, Rajahmundry, East Godavari District.
18.	C. Lakshminarayana, II Addl. District and Sessions Judge, Amalapuram, East Godavari District.		From 17.05.2014 To 30.05.2014	VI Addl. District and Sessions Judge, Kakinada
19.	N. Tukaramji, III Addl. District and Sessions Judge, Kakinada.		From 17.05.2014 To 30.05.2014	VI Addl. District and Sessions Judge, Kakinada
20.	Smt. J. Srilakshmi, Chairman, LRAT-cum- IV Addl. District and Sessions Judge, Kakinada.		From 17.05.2014 To 30.05.2014	VI Addl. District and Sessions Judge, Kakinada

21.	A. Vara Prasada Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- X Addl. District and Sessions Judge , Rajahmundry.		From 17.05.2014 To 30.05.2014	Judge, Family Court- cum-IX Addl. District and Sessions Judge, Rajahmundry, East Godavari District.
22.	C. Purushotham Kumar, Judge, Family Court- cum- IX Addl. District and Sessions Judge, East Godavari at Rajahmundry.	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum-X Addl. District and Sessions Judge, Rajahmundry.
23.	Ch. Balagandhara Tilak Roy, V Addl. District and Sessions Judge, Rajahmundry.		From 17.05.2014 To 30.05.2014	Judge, Family Court- cum-IX Addl. District and Sessions Judge, Rajahmundry.
24.	Y. Ganapathi Rao, VI Addl. District and Sessions Judge, Kakinada.	From 02.05.2014 To 15.05.2014		IV Addl. District and Sessions Judge, Kakinada, East Godavari District.
GUNTUR DISTRICT				
25.	S.M. Rafee, Prl. District and Sessions Judge, Guntur.		From 17.05.2014 To 30.05.2014	II Addl. District and Sessions Judge, Guntur
26.	B. Girija Manohar, I Addl. District and Sessions Judge, Guntur.		From 17.05.2014 To 30.05.2014	II Addl. District and Sessions Judge, Guntur
27.	V. Nageswara Rao, II Addl. District and Sessions Judge, Guntur.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Guntur
28.	Moulana Junaid Ahmed, III Addl. District and Sessions Judge, Guntur.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Guntur
29.	G. Srinivas Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District and Sessions Judge, Guntur	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Guntur
30.	Virupaksha Dattatreya gowda, Judge, Family Court- cum-XII Addl. District and Sessions Judge, Guntur		From 17.05.2014 To 30.05.2014	III Addl. District and Sessions Judge, Guntur
31.	B. Syam Sunder, XIII Addl. District and Sessions Judge Narsaraopet		From 17.05.2014 To 30.05.2014	X Addl. District and Sessions Judge, Gurazala, Guntur District.
32.	N. Raja Prasad Baba, X Addl. District and Sessions Judge, Guntur at Gurazala.	From 02.05.2014 To 15.05.2014		XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District.

33.	M. Vengaiyah, XI Addl. District and Sessions Judge, Guntur at Tenali		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Guntur.
HYDERABAD DISTRICT CITY CIVIL COURT				
34.	G. Dasappa Chief Judge, City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge, City Civil Court, Hyderabad
35.	D. Vishnu Prasada Reddy, I Addl. Chief Judge, City Civil Court, Secunderabad.		From 17.05.2014 To 30.05.2014	XXVII Addl. Chief Judge, City Civil Court, Secunderabad.
36.	Y. Aravinda Reddy, II Addl. Chief Judge, City Civil Court, Hyderabad	From 02.05.2014 To 15.05.2014		Chief Judge, City Civil Court, Hyderabad
37.	D. Tirumala Rao, III Addl. Chief Judge, City Civil Court, Hyderabad	From 02.05.2014 To 15.05.2014		IX Addl. Chief Judge, City Civil Court, Hyderabad
38.	Ch. K. Bhupathi, I Addl. Special Judge for SPE & ACB Cases- cum-V Addl. Chief Judge, City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	II Addl. Special Judge, for SPE and ACB Cases, Hyderabad
39.	N. Victor Immanuel, II Addl. Special Judge for SPE and ACB Cases, Hyderabad.	From 02.05.2014 To 15.05.2014		I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.
40.	Smt. Y. Vijaya Lakshmi Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Hyderabad		From 17.05.2014 To 30.05.2014	XI Addl. Chief Judge, City Civil Court, Hyderabad
41.	R. Pundareeka- kashudu, Judge, Addl. Family Court, City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	XI Addl. Chief Judge, City Civil Court, Hyderabad
42.	Ch. Vijaya Mohan, Judge, Family Court- cum- Addl. Chief Judge, City Civil Court, Secunderabad.		From 17.05.2014 To 30.05.2014	XXVII Addl. Chief Judge, City Civil Court, Secunderabad.
43.	P. Adinarayana, IX Addl. Chief, City Civil Court, Hyderabad		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge, City Civil Court, Hyderabad
44.	D. Chiranjeevulu, X Addl. Chief Judge, City Civil Court, Hyderabad		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge, City Civil Court, Hyderabad
45.	Smt. G.V. N. Bharatha Laxmi, XI Addl. Chief Judge, City Civil Court, Hyderabad.	From 02.05.2014 To 15.05.2014		X Addl. Chief Judge, City Civil Court, Hyderabad.

46.	K. Sanga Reddy, XXVII Addl. Chief Judge, City Civil Court, Secunderabad	From 02.05.2014 To 15.05.2014		Judge, Family Court, City Civil Court, Secunderabad.
47.	N. Jayaraj, XXIV Addl. Chief Judge, City Civil Court, Hyderabad.	From 02.05.2014 To 15.05.2014		XXV Addl. Chief Judge, City Civil Court, Hyderabad
48.	Sambasiva Rao Naidu, XXV Addl. Chief Judge, City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	XXIV Addl. Chief Judge, City Civil Court, Hyderabad.
49.	K.B. Gangeyudu, XIII Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge, City Civil Court, Hyderabad.
50.	Smt. G. Bhuvanewari Raju, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad. (Adhoc DJ)		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge, City Civil Court, Hyderabad.
HYDERABAD METROPOLITAN SESSIONS JUDGES				
51.	Smt. T. Rajani Metropolitan Sessions Judge, Hyderabad		From 17.05.2014 To 30.05.2014	II Addl. Metropolitan Sessions Judge, Hyderabad.
52.	G. Lakshmi pathy, I Addl. Metropolitan Sessions Judge, Hyderabad		From 17.05.2014 To 30.05.2014	II Addl. Metropolitan Sessions Judge, Hyderabad.
53.	D. Dharma Rao, II Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVI Addl. Chief Judge, City Civil Court, Hyderabad.	From 02.05.2014 To 15.05.2014		I Addl. Metropolitan Sessions Judge, Hyderabad.
54.	K. Raj Kumar, Spl. Judge for trial of Offences under Essential Commodities Act-cum-III Addl. Metropolitan Sessions Judge, Hyderabad	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under Economics Offences-cum-VIII Addl. MSJ, Hyderabad.
55.	Dr. V. Radha Krishna Krupa Sagar, IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	Spl. Judge for trial of Offences under Essential Commodities Act- cum-III Addl. Metropolitan Sessions Judge, Hyderabad
56.	Y. Someswara Rao, V Addl. Metropolitan Sessions Judge (to try offences against Women), Mahila Court, Hyderabad-cum-XIX Addl. Chief Judge, City Civil Court, Hyderabad.	From 02.05.2014 To 15.05.2014		IV Addl. Metropolitan Sessions Judge, Hyderabad.

57.	C.S.S.V. Durga Prasad, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VI Addl. Metropolitan Sessions Judge, Secunderabad.		From 17.05.2014 To 30.05.2014	V Addl. Metropolitan Sessions Judge, Hyderabad.
58.	M. Laxman, Spl. Judge for Economic Offences- cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad – cum-XXI Addl. C.J., CCC, Hyderabad.		From 17.05.2014 To 30.05.2014	V Addl. Metropolitan Sessions Judge, Hyderabad.
HYDERABAD CITY SMALL CAUSES COURT				
59.	Ms. J. Uma Devi, Chief Judge, City Small Causes Court, Hyderabad		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge, City Civil Court, Hyderabad
HYDERABAD TRIBUNALS, LABOUR COURTS AND CBI COURTS				
60.	Smt. P. Sree Sudha, Chairman, Sales Tax & Vat Appellate Tribunal, Hyderabad.		From 17.05.2014 To 30.05.2014	I Addl. Spl. Judge for CBI Cases, Hyderabad.
61.	V. Ravi Kumar, Presiding Officer, Labour Court – II, Hyderabad.		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Hyderabad.
62.	N. Balayogi, Prl. Special Judge for CBI Cases, Hyderabad.		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Hyderabad
63.	M.V. Ramesh, I Addl. Special Judge for CBI Cases, Hyderabad.	From 02.05.2014 To 15.05.2014		III Addl. Special Judge for CBI Cases, Hyderabad.
64.	M.V. Ramana Naidu, III Addl. Special Judge for CBI Cases, Hyderabad.		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Hyderabad.
KADAPA DISTRICT				
65.	N. Raghava Rao, Prl. District and Sessions Judge, Kadapa		From 17.05.2014 To 30.05.2014	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa
66.	S.V. Chalapathi, I Addl. District and Sessions Judge, Kadapa.		From 17.05.2014 To 30.05.2014	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa
67.	P. Suryanarayana Goud, Judge, Family Court, Kadapa	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Kadapa
68.	G. Mohan Kumar, V Addl. District and Sessions Judge,	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Kadapa

KARIMNAGAR DISTRICT				
69.	B. Nagamaruthi Sarma, Prl. District and Sessions Judge, Karimnagar		From 17.05.2014 To 30.05.2014	Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.
70.	B. Suresh, I Addl. District and Sessions Judge, Karimnagar.		From 17.05.2014 To 30.05.2014	Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.
71.	D. Shaam Mohan Rao, II Addl. District and Sessions Judge, Jagtial.		From 17.05.2014 To 30.05.2014	Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.
72.	Smt. K. Sujana, Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Karimnagar.
73.	G. Venkata Krishnaiah, Chairman, Industrial Tribunal-cum-Presiding officer, Labour Court, Godavarikhani.	From 02.05.2014 To 15.05.2014		Prl. District and Sessions Judge, Karimnagar
74.	G. Venkata Krishnam Raju, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Karimnagar.
75.	D. Vasudeva Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Karimnagar.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-VI Addl District and Sessions Judge, Karimnagar.
KHAMMAM DISTRICT				
76.	I. Ramesh, Prl. District and Sessions Judge, Khammam.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Khammam
77.	P.S.P. Chiranjeevi Rao, I Addl. District and Sessions Judge, Khammam.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
78.	Syed Lateef-ur-Rahman, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act, Khammam
79.	M. Venkata Rama Rao, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Khammam.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.

80.	G. Sardar Mohan Rao, V Addl. District and Sessions Judge, Kothagudem, Khammam District.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII ADJ, Khammam
KRISHNA DISTRICT				
81.	G. Chakradhara Rao, Prl. District and Sessions Judge, Machilipatnam.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Machilipatnam.
82.	M. Rama Seshagiri Rao, I Addl. District and Sessions Judge, Machilipatnam.		From 17.05.2014 To 30.05.2014	Prl. District and Sessions Judge, Machilipatnam
83.	Smt. G. Swarnalatha, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- X Addl. District and Sessions Judge, Machilipatnam.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Machilipatnam.
84.	R. Murali, MSJ-cum-II Addl. District and Sessions Judge, Vijayawada.		From 17.05.2014 To 30.05.2014	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District
85.	A. Giridhar, Special Judge for SPE and ACB Cases-cum-III Addl. District and Sessions Judge-cum- Addl. MSJ, Vijayawada. Krishan District		From 17.05.2014 To 30.05.2014	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District
86.	U. Satya Rao, Judge, Family Court- cum-IV Addl. District and Sessions Judge, Vijayawada.		From 17.05.2014 To 30.05.2014	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District
87.	Smt. V. B. Nirmala Geethamba, Judge, Mahila Court- cum-V Addl. District and Sessions Judge, Vijayawada.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District.
88.	C.B. Satyanarayana, XIV Addl. District and Sessions Judge, Vijayawada,		From 17.05.2014 To 30.05.2014	VIII Addl. District and Sessions Judge, Vijayawada, Krishna District
89.	V. Srirama Chandra Murthy, Chairman, Co- operative Tribunal, Vijayawada.	From 02.05.2014 To 15.05.2014		XIV Addl. District and Sessions Judge, Vijayawada, Krishna District
90.	B. Rama Rao, XI Addl. District and Sessions Judge, Gudiwada	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Machilipatnam.
91.	Kum. C. Yamini, VIII Addl. District and	From 02.05.2014		XII Addl. District and Sessions Judge, Vijayawada.

92.	Y.V.S.G.B. Partha Saradhi, XII Addl. District and Sessions Judge, Vijayawada.		From 17.05.2014 To 30.05.2014	VIII Addl. District and Sessions Judge, Vijayawada, Krishna District
93.	P. Muralimohan Reddy, XIII Addl. District and Sessions Judge (FTC), Vijayawada,	From 02.05.2014 To 15.05.2014		XII Addl. District and Sessions Judge, Vijayawada, Krishna District
94.	M.R. Satyanarayana, XV Addl. District and Sessions Judge, Nuzvid, Krishna District.	From 02.05.2014 To 15.05.2014		XIV Addl. District and Sessions Judge, Vijayawada, Krishna District.
95.	G. Rama Krishna, XVI Addl. District and Sessions Judge, Nandigama, Krishna District.		From 17.05.2014 To 30.05.2014	XIII Addl. District and Sessions Judge (FTC), Vijayawada, Krishna District
KURNOOL DISTRICT				
96.	N. Basavaiah, Prl. District and Sessions Judge, Kurnool		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Kurnool
97.	N. Ramalinga Reddy, I Addl. District and Sessions Judge, Kurnool	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool
98.	G.V. Subrahmanyam, II Addl. DJ, Kurnool at Adoni.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool
99.	Kum. Y.H. Prameela Reddy, III Addl. District and Sessions Judge, Nandyal.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool
100.	Smt. S. Premavathi, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Kurnool.
101.	Smt. P. Venkata Jyothirmai, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Kurnool.
102.	A. Prasad Raju, Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Kurnool.

MAHABUBNAGAR DISTRICT				
103.	B. Sivanagi Reddy, Prl. District and Sessions Judge, Mahabubnagar		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Mahabubnagar
104.	S. Bajarang Babu, I Addl. District and Sessions Judge, Mahabubnagar.	From 02.05.2014 To 15.05.2014		Prl. District and Sessions Judge, Mahabubnagar
105.	P. Mohan Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VII Addl. District and Sessions Judge, Mahabubnagar.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar
106.	P. Sudhakar, Judge, Family Court- cum- VIII Addl. District and Sessions Judge, Mahabubnagar.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Mahabubnagar
107.	P. Vijender, Addl. District and Sessions Judge, Wanaparthy		From 17.05.2014 To 30.05.2014	III Addl. District and Sessions Judge, Gadwal
108.	P. Prabhakar, III Addl. District and Sessions Judge, Gadwal.	From 02.05.2014 To 15.05.2014		Addl. District and Sessions Judge, Wanaparthy.
MEDAK DISTRICT				
109.	Dr. G. Radha Rani, I Addl. District and Sessions Judge, Medak at Sangareddy	From 02.05.2014 To 15.05.2014		Special Judge for Trial of Cases under SC s & STs (POA) Act-cum- V Addl. District and Sessions Judge, Medak at Sangareddy
110.	Smt. A. Bharathi, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge Judge, Medak at Sangareddy		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Medak at Sangareddy
111.	Mohd. Noorullah Ghori, VI Addl. District and Sessions Judge, Siddipet.	From 02.05.2014 To 15.05.2014		VIII Addl. District and Sessions Judge, Medak.
112.	P.V. Ramana Rayulu, VIII Addl. District and Sessions Judge, Medak		From 17.05.2014 To 30.05.2014	VI Addl. District and Sessions Judge, Siddipet.
NALGONDA DISTRICT				
113.	K.A.P. Swamy, Prl. District and Sessions Judge, Nalgonda.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VII Addl. District and Sessions Judge, Nalgonda

114.	C. Vijaya Saradhi Acharyulu, Chairman, LRAT- cum-II Addl. District and Sessions Judge, Suryapet, Nalgonda District		From 17.05.2014 To 30.05.2014	V Addl. District and Sessions Judge, Bhongir, Nalgonda District
115.	G. Kanaka Sundar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda	From 02.05.2014 To 15.05.2014		Prl. District and Sessions Judge, Nalgonda
116.	G. Pratap Kumar, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Nalgonda
117.	M. Santah Raju, Addl. District and Sessions Judge, Miryalaguda,		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VII Addl. District and Sessions Judge, Nalgonda.
118.	Nimma Narayana, V Addl. District and Sessions Judge, Bhongir,	From 02.05.2014 To 15.05.2014		Prl. District and Sessions Judge, Nalgonda.
NELLORE DISTRICT				
119.	Ch.K. Durga Rao, Prl. District and Sessions Judge, Nellore	From 02.05.2014 To 15.05.2014		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore
120.	A. Jagadeesh-chandra Rao, I Addl. District and Sessions Judge, Nellore.		From 17.05.2014 To 30.05.2014	Judge, Family Court-cum- VI Addl. District and Sessions Judge, Nellore
121.	S.V. Narasimha Raju, Spl. Judge for SPE & ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.		From 17.05.2014 To 30.05.2014	Judge, Family Court-cum- VI Addl. District and Sessions Judge, Nellore
122.	T. Anand, Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore.		From 17.05.2014 To 30.05.2014	Judge, Family Court-cum- VI Addl. District and Sessions Judge, Nellore
123.	B.R. Madhusudhan Rao, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	From 02.05.2014 To 15.05.2014		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore

124.	Ch. Ramachandra Murthy, IV Addl. District and Sessions Judge, Nellore.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Nellore
125.	P. Gurappa, VII Addl. District and Sessions Judge, Gudur.	From 02.05.2014 To 15.05.2014		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore
NIZAMABAD DISTRICT				
126.	Dr. Shamim Akthar, Prl. District and Sessions Judge, Nizamabad.		From 17.05.2014 To 30.05.2014	Judge, Family Court, Nizamabad.
127.	B.S. Jagjeevan Kumar, I Addl. District and Sessions Judge, Nizamabad.		From 17.05.2014 To 30.05.2014	Judge, Family Court, Nizamabad
128.	K. Raveendra Singh, Judge, Family Court, Nizamabad	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Nizamabad.
129.	T. Venkeswara Reddy, IX Addl. District and Sessions Judge, Kamareddy	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Nizamabad.
130.	S. Goverdhan Reddy, VII Addl. District and Sessions Judge, Nizamabad at Bodhan.		From 17.05.2014 To 30.05.2014	Judge, Family Court, Nizamabad.
PRAKASAM DISTRICT				
131.	A. Radha Krishna, Prl. District and Sessions Judge, Prakasam at Ongole.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Prakasam at Ongole.
132.	Shaik Mohd. Ismail, I Addl. District and Sessions Judge, Prakasam at Ongole.	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Ongole,
133.	Smt. T. Ramani Krupavathi, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Ongole		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Prakasam at Ongole.
134.	T. Suryanarayana, Judge, Family Court-cum- VIII Addl. District and Sessions Judge, Prakasam at Ongole.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Prakasam at Ongole.

RANGAREDDY DISTRICT				
135.	K. Ashok Babu, Prl. District and Sessions Judge, Rangareddy District.		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Rangareddy
136.	D. Nagarjun, I Additional District and Sessions Judge, Rangareddy District		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Rangareddy
137.	M. Gandhi, Chairman, LRAT-cum- II Addl. District and Sessions Judge, Rangareddy District.	From 02.05.2014 To 15.05.2014		III Addl. District and Sessions Judge, Rangareddy
138.	K. Ranga Rao, Judge, Family Court, Rangareddy District at L.B.Nagar,	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act, L.B. Nagar, Rangareddy District.
139.	Ch. Ramesh Babu, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge at L.B.Nagar, Rangareddy District		From 17.05.2014 To 30.05.2014	VIII Addl. District and Sessions Judge, Rangareddy District
140.	B. Venkata Prasad III Additional District and Sessions Judge, Rangareddy District		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Rangareddy District
141.	P. Udaya Kumar, IV Additional District and Sessions Judge, Rangareddy District	From 02.05.2014 To 15.05.2014		III Addl. District and Sessions Judge, Rangareddy District
142.	T. Srinivasa Rao, V Addl. District and Sessions Judge, Rangareddy District.		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Rangareddy District
143.	Smt. G. Udaya Gouri, Additional District and Sessions Judge Vikarabad, Rangareddy District		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Rangareddy District
144.	Sri P.V. Ramana Rao, XVI Addl. District and Sessions Judge, Malkajgiri, Rangareddy District.	From 02.05.2014 To 15.05.2014		Prl. District and Sessions Judge, Rangareddy
145.	Smt. Ch. Santha Kumari, VIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act, L.B. Nagar, Rangareddy District.
146.	K. Venkateswarlu, XI Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District	From 02.05.2014 To 15.05.2014		XIII Addl. District and Sessions Judge, Rangareddy District

147.	Smt. D. Lakshmi Kameswari, XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Rangareddy District
SRIKAKULAM DISTRICT				
148.	V. Appa Rao, Prl. District and Sessions Judge, Srikakulam.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge, Srikakulam
149.	N. Malayadri, Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge, Srikakulam
150.	V. Venkateswar Rao, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
VISAKHAPATNAM DISTRICT				
151.	V. Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam.		From 17.05.2014 To 30.05.2014	Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam
152.	N. Ganesh Babu, Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam.	From 02.05.2014 To 15.05.2014		II Addl. District and Sessions Judge, Visakhapatnam
153.	G. Gopi Chand, II Addl. District and Sessions Judge, Visakhapatnam.		From 17.05.2014 To 30.05.2014	Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam
154.	A.V. Ravindra Babu, III Addl. District and Sessions Judge-cum-Special Judge for SPE & ACB Cases, Visakhapatnam		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Visakhapatnam
155.	N. Narasinga Rao, IV Addl. District and Sessions Judge, Visakhapatnam.	From 02.05.2014 To 15.05.2014		Judge, Addl. Family Court, Visakhapatnam.
156.	G. Gopi, Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam	From 02.05.2014 To 15.05.2014		Judge, Addl. Family Court, Visakhapatnam.
157.	V.V. Seshu Babu, Judge, Addl. Family Court, Visakhapatnam		From 17.05.2014 To 30.05.2014	Judge, Family Court-cum-V Addl. District and Sessions Judge,

158.	T. Eswar Rao, Judge, Mahila Court- cum-VI Addl. District Judge, Visakhapatnam.		From 17.05.2014 To 30.05.2014	Judge, Family Court,-cum-V Addl. District and Sessions Judge, Visakhapatnam
159.	Smt. G. Anupama Chakravarthi, Prl. Special Judge for CBI Cases, Visakhapatnam.		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Visakhapatnam
160.	R. Sudhakar Naidu, I Addl. Special Judge for CBI Cases, Visakhapatnam (New Court)	From 02.05.2014 To 15.05.2014		Prl. Special Judge for CBI Cases, Visakhapatnam.
161.	N. Ananda Rao, II Addl. Special Judge for CBI Cases, Visakhapatnam (New Court)		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Visakhapatnam
162.	P.V. Ram Babu, Chairman, Co-operative Tribunal, Visakhapatnam.		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Visakhapatnam
163.	Ch. Manavendranath Roy, Chairman, Sales Tax Appellate Tribunal, Visakhapatnam (Addl. Bench)		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Visakhapatnam
164.	K. Nageswara Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-XI Addl. District and Sessions Judge, Visakhapatnam.		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Visakhapatnam
165.	Ch. Kishore Kumar, XII Addl. District and Sessions Judge, Visakhapatnam. (New Court)		From 17.05.2014 To 30.05.2014	Metropolitan Sessions Judge- cum-I Addl. District and Sessions Judge, Visakhapatnam
166.	Smt. S. Saradha Devi, (Adhoc DJ) VII Addl. District and Sessions Judge (FTC), Visakhapatnam.		From 17.05.2014 To 30.05.2014	Metropolitan Sessions Judge- cum-I Addl. District and Sessions Judge, Visakhapatnam
167.	K. Surya Rao, X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District.	From 02.05.2014 To 15.05.2014		XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District.
168.	K. Chidananda, XIII Addl. District and Sessions Judge Gajuwaka, Visakhapatnam District		From 17.05.2014 To 30.05.2014	X Addl. District and Sessions Judge, Ankapalli, Visakhapatnam District.

VIZIANAGARAM DISTRICT				
169.	M. Lakshmi Narayana, Prl. District and Sessions Judge, Vizianagaram	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Vizianagaram
170.	Smt. M.G. Priyadar- shini, I Addl. District and Sessions Judge, Vizianagaram	6	From 17.05.2014 To 30.05.2014	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram
171.	V. Srinivasa Rao, Judge, Family Court- cum-III Addl. District and Sessions Judge, Vizianagaram	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District and Sessions Judge, Vizianagaram.
172.	K.V. Ramanji Rao, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Vizianagaram .		From 17.05.2014 To 30.05.2014	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram
WARANGAL DISTRICT				
173.	M. Venkataramana, Prl. District and Sessions Judge, Warangal.		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Warangal
174.	K.B. Narasimhulu, I Addl. District and Sessions Judge, Warangal.		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Warangal
175.	Smt. Y. Renuka, Chairman, Land Reforms Appellate Tribunal- cum-II Addl. District and Sessions Judge, Warangal.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Warangal.
176.	I. Krishnaiah, Judge, Family Court- cum-III Addl. District and Sessions Judge, Warangal	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Warangal.
177.	N. Solomon Raju, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Warangal
178.	M.V. Chandra Rana, VI Addl. District and Sessions Judge, Warangal at Mahabubabad.	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VII Addl. District and Sessions Judge, Warangal.

WEST GODAVARI DISTRICT				
179.	Smt. D. Leelavathi, Prl. District and Sessions Judge, West Godavari at Eluru		From 17.05.2014 To 30.05.2014	Addl. District and Sessions Judge, Kovvur, West Godavari District.
180.	A. Hari Haranatha Sarma, Chairman, LRAT-cum - II Addl. District and Sessions Judge, West Godavari at Eluru		From 17.05.2014 To 30.05.2014	Addl. District and Sessions Judge, Kovvur, West Godavari District.
181.	B. David Raju, Judge, Family Court- cum-VII Addl. District and Sessions Judge, Eluru.		From 17.05.2014 To 30.05.2014	Addl. District and Sessions Judge, Kovvur, West Godavari District.
182.	R.Niranjan Addl. District and Sessions Judge, Kovvur.	From 02.05.2014 To 15.05.2014		III Addl. District and Sessions Judge, Bhimavaram, West Godavari District.
183.	K. Krishna Murthy, III Addl. District and Sessions Judge, Bhimavaram,		From 17.05.2014 To 30.05.2014	Addl. District and Sessions Judge, Narsapur, West Godavari District.
184.	P. Kalyan Rao, Addl. District and Sessions Judge, Narsapur.	From 02.05.2014 To 15.05.2014		III Addl. District and Sessions Judge, Bhimavaram.

NOTE: 1. The orders are placed in the High Court's Web Site <http://hc.ap.nic.in>. The copy downloaded from the website is valid for availing summer vacation permission.

2. All Prl. District and Sessions Judges are requested to download the said Proceedings from the internet and communicate among the officers working in their Unit.

3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.

S. Jagannadam
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam.
5. THE DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, Kadapa, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
HYDERABAD

SUB: VACATIONS - Summer Vacation Permission for the year 2014 - Permission to avail summer vacation to the District and Sessions Judges, who are working in Andhra Pradesh Judicial Academy, Secunderabad - GRANTED.

ORDER ROC.NO.2969/2014-B.SPL., Dt.29.04.2014.

The High Court is pleased to accord permission to avail summer vacation permission for the year 2014 to the District and Sessions Judges, who are working on other duty in Andhra Pradesh Judicial Academy, Secunderabad mentioned in column no.2 during the periods mentioned in column no.3 by placing the officers mentioned in column no.4 as incharge.

SL NO	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE POST
1	2	3		4
A.P.JUDICIAL ACADEMY SECUNDERABAD				
1.	M.Rajender, Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad.	From 02.05.2014 To 15.05.2014		Senior Faculty Member-II,
2.	A.V.Parthasarathi, Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.		From 17.05.2014 To 30.05.2014	Senior Faculty Member-I,

S. Jaganmouli
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Director, A.P. Judicial Academy, Secunderabad.

